

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 207
(IB)-868(ND)2018
I.A/2698/2020

IN THE MATTER OF:

M/s. Propertree Real Estate Solution Pvt. ... Applicant/Petitioner Ltd.

Vs.

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.08.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

**For the Applicant : Mr. Kanishk Khetan, Adv.
For the Respondent : Mr. C.S Gupta, Adv.**


ORDER

IA 2698/2020 : The Counsel for the Applicant is present. He has prayed for an early listing of IA 1556/2019, which was reserved for orders by the previous Bench but remained pending for hearing of the clarification on the point of Limitation.

The Application is allowed. IA 1556/2019 is directed to be listed for final hearing on the 16th September 2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**